



FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF BORKAR COLORPACKS PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	BORKAR COLORPACKS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	04-08-1995
3. Authority under which Corporate Debtor is incorporated / registered	ROC-GOA
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	(CIN)U22219GA1995PTC001914
5. Address of the registered office and principal office (if any) of Corporate Debtor	Alankar Building, Martaries Dias Road Malbhat Margao GA 403601 IN
6. Insolvency commencement date in respect of Corporate Debtor	31.08.2020 [Information Received by IRP on 12-10-2020]
7. Estimated date of closure of insolvency resolution process	27-02-2021
8. Name and registration number of the insolvency professional acting as interim resolution professional	CA IP Ajay Vijay Kumar Agrawal IBBI/PA-001/IPP00046/2017-18/10120
9. Address and e-mail of the interim resolution professional, as registered with the Board	Nakshatra Insolvency Resolution Professionals Ltd 3rd Floor 377 Gandhi Nagar, Ambazari Road, Nagpur 440011 ajayamarca@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Nakshatra Insolvency Resolution Professionals Ltd 3rd Floor 377 Gandhi Nagar, Ambazari Road, Nagpur 440011 cirp.borkar@gmail.com
11. Last date for submission of claims	28-10-2020
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. 3.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution process of the BORKAR COLORPACKS PRIVATE LIMITED on 31-08-2020 (Information Received by IRP on 12.10.2020)

The creditors of [BORKAR COLORPACKS PRIVATE LIMITED], are hereby called upon to submit their claims with proof on or before 28-10-2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims and proof in person, by post or by electronic means.

Submission of false or misleading proof shall attract penalties.

Name and Signature of Interim Resolution Professional
Ajay Vijay Kumar Agrawal
Date: 13-10-2020
Place: Nagpur

